

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 90 OF 2021 (SZ)

IN THE MATTER OF:

Naveen Kumar Jalagam,
Telangana

....

Applicant(s)

Versus

State of Telangana & Others

....

Respondent(s)

REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD (R2)

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P. Sand
Counsel for R₂

REPORT DATED 25-04-2023 OF THE TELANGANA STATE POLLUTION CONTROL BOARD (RESPONDENT NO.2) IN OA NO. 90 OF 2021 FILED BY SRI.JALAGAM NAVEEN KUMAR AGAINST THE POLLUTION PROBLEMS OF PARBOILED RICE MILLS LOCATED IN KOMARABANDA (V), KODAD (M), SURYAPET DISTRICT.

It is to submit that Sri.Jalagam Naveen Kumar, Komarabanda (V), Kodad (M), Suryapet District has filed OA No. 90 of 2021 in the Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai against the pollution problems caused by parboiled rice mills (11 Nos) located in the area.

The TSPCB has submitted status report dated 08.03.2023 before the Hon'ble NGT.

The Hon'ble NGT has reviewed the matter on 10.04.2023 and posted the matter on 28.04.2023.

In this regard, the following is submitted:

1. The status of the Respondent Rice mills regarding operation of parboiled rice activity are as given below:

S. No.	Name & Address of the industry	Operation status regarding parboiled activity
1	M/s. Raja Rajeshwara Parboiled Rice Industries & Exports Ltd., Sy.No. 185/5, Komarabanda (V), Kodad (M), Suryapet District (R4)	Not carrying out steamed rice activity and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw rice milling only and operate steamed rice, under intimation to the Pollution Control Board. (Annexure – I)
2	M/s. Sri Venkateshwara Rice Industries Pvt Ltd, Sy.No.242/4, Komarabanda (V), Kodad (M), Suryapet District (R5)	Not carrying out parboiled activity and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw rice milling only and operate parboiled activity as per orders from State Government for parboiled rice, under intimation to the Pollution Control Board. (Annexure – II)
3	M/s. Laxmi Ganesh Parboiled Rice Industries, Sy. No. 230/1A, Komarabanda (V), Kodad (M), Suryapet District (R6)	Not carrying out parboiled activity since last eight months and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw rice milling only and operate parboiled activity as per orders from State

S. No.	Name & Address of the industry	Operation status regarding parboiled activity
		Government for parboiled rice, under intimation to the Pollution Control Board. (Annexure – III)
4	M/s. APR Rice Industry, Sy.No.242 & 243, Komarabanda (V), Kodad (M), Suryapet District (R7)	Not carrying out parboiled activity and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw rice milling only and operate parboiled activity as per orders from State Government for parboiled rice, under intimation to the Pollution Control Board. (Annexure – IV)
5	M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R8)	Not carrying out parboiled activity and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw rice milling only and operate parboiled activity as per orders from State Government for parboiled rice, under intimation to the Pollution Control Board. (Annexure – V)
6	M/s. Raja Rajeswari Parboiled Rice Industries, Sy. No. 193/1, Komarabanda (V), Kodad (M), Suryapet District (R9)	Not carrying out parboiled activity and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw rice milling only and operate parboiled activity as per orders from State Government for parboiled rice, under intimation to the Pollution Control Board. (Annexure – VI)
7	M/s. Sri Kanakamahalaxmi Parboiled Rice Mill, Sy.No.185/2, 185/3, 185/4 & 185/5 Komarabanda (V), Kodad (M), Suryapet District (R10)	SICK The industry is sick since more than 2 years and not in operation.
8	M/s. Sri Padmalaya Parboiled Rice Industry is located at Sy.No. 232, Komarabanda (V), Kodad (M), Suryapet District (R11)	Not carrying out parboiled activity and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw rice milling only and operate parboiled activity as per orders from State Government for parboiled rice, under intimation to the Pollution Control Board. (Annexure – VII)
9	M/s. Sri Raghavendra Swamy Parboiled Rice Industry, Sy.No. 234/1 & 242/4, Komarabanda, Kodad (V&M), Suryapet District (R12)	Not carrying out steamed rice activity and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw

S. No.	Name & Address of the industry	Operation status regarding parboiled activity
		rice milling only and operate steamed rice, under intimation to the Pollution Control Board. (Annexure – VIII)
10	M/s. Sri Venkata Lakshmi Parboiled Rice Mill, Sy. No. 243, Komarabanda (V), Kodad (M), Suryapet District (R13)	Not carrying out parboiled activity and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw rice milling only and operate parboiled activity as per orders from State Government for parboiled rice, under intimation to the Pollution Control Board. (Annexure – IX)
11	M/s. Sri Venkataramana Parboiled Modern Rice Mill, Sy No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R14)	Not carrying out parboiled activity and carrying only raw rice milling activity. The industry vide letter dt.02.03.2023 submitted that they are operating raw rice milling only and operate parboiled activity as per orders from State Government for parboiled rice, under intimation to the Pollution Control Board. (Annexure – X)

2. The Board has reviewed the above 10 operating responding industries on 27.02.2023. Presently, as these industries are operating only raw rice milling activity, these industries were informed that the consents would be amended accordingly. However, the representatives of the industries stated that the industries are carrying out only raw rice milling activity, they may restart parboiled rice milling activity any time as per the orders received from the Civil Supplies Department of the State Government. Further, they informed that the industries have all the systems to carryout parboiled rice activity including pollution control equipments. They informed that they would give an undertaking stating that the prior intimation will be given to the Board before starting the parboiled activity.
3. Accordingly, the industries have submitted an undertaking to the Board on 02.03.2023 stating that they will give prior intimation before starting the parboiled activity **(Annexures -I to X)**.
4. The Board will carryout monitoring of boiler emissions and ETP as an when these industries start parboiled activity.

4

It is submitted that the Board will monitor the industries regularly for the compliance of conditions / directions issued to control water & air pollution.

Place: Nalgonda.

Date: 25-04-2023.



ENVIRONMENTAL ENGINEER

**ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board,
Regional Office, Nalgonda.**

5

Annexure - I

GST IN : 36AACCR7479P1ZG
CIN : U15339TG1999PLC032050

9845610343 : P.A.
9949096296 : E.R.



RAJA RAJESWARA PARBOILED RICE INDUSTRIES & EXPORTS Ltd.,

M.D. **P. Abhiram**
KOMARABANDA

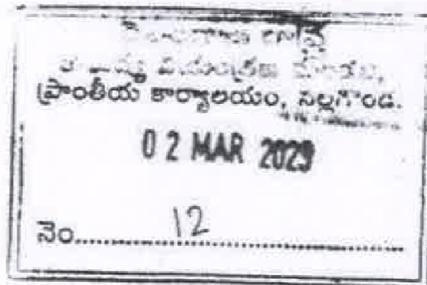
Kodad (M), Suryapet Dist. (T.S.)
E-mail : raja.rajeswara@yahoo.com

Ref :

Date 02/03/2023

To,

The Environmental Engineer,
T.S. Pollution Control Board,
Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever, we operate steamed rice activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. Due to custom milling amount pending from the State Government we are facing financial problem, so that we are not laid metal roads/CC roads.
3. We will lay metal roads / CC roads within 3 months period.
4. We have submitted Bank Guarantee of Rs.1,00,000/- on 25.03.2022, which is valid upto 20.03.2023. We will submit extended Bank Guarantee within 10 days.

AES-1
Plz, send a copy
to DO.
2/3

For Raja Rajeswara Parboiled Rice
Industries & Exports Ltd.,

Trivudh
Managing Director

6

Annexure - II

GST No.36ABGFS6171H1ZX

SRI VENKATESWARA RICE INDUSTRIES Pvt.Ltd.,

KOMARABANDA (V),KODADA - 508 206.,Suryapeta Dist.(T.S.)

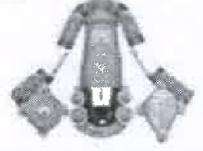


NEELA SATYANARAYANA

M.A.,B.Li.Sc

Cell : 9848180229

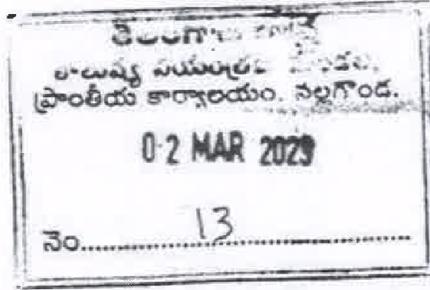
e-mail : svri2239@gmail.com



Date : 02/03/23

To,

The Environmental Engineer,
T.S. Pollution Control Board,
Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever State Government requires Parboiled rice then only we operate Parboiled milling. Whenever, we operate parboiled activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. We will install Bagfilter within 2 months.
3. We have submitted Bank Guarantee of Rs.1,00,000/- on 17.03.2023, which is valid upto 15.02.2024 (BG No.2018123BG0000011, dated 16.02.2023).

For Sri Venkateswara Rice Industries Pvt.Ltd.

T.L. Ravi
Authorised Signature

AES-1
P1311 sent a copy
to Bo.
2/3

7

Annexure - III

MILL : 98483 73783



LAKSHMI GANESH PARBOILED RICE INDUSTRIES



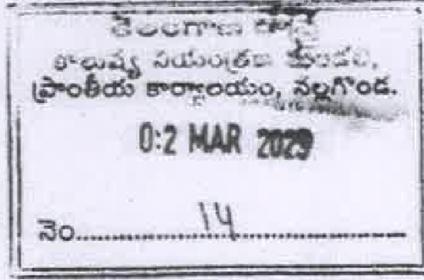
KOMARABANDA (V), KODAD (M), Nalgonda Dist, (T.S.)
P.V.R. : 98483 82783 Avula Rama Rao : 9848422455

Ref:

Date 02/03/2023

To,

The Environmental Engineer,
T.S. Pollution Control Board,
Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever State Government requires Parboiled rice then only we operate Parboiled milling. Whenever, we operate parboiled activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. We have submitted Bank Guarantee of Rs.1,00,000/- on 02.03.2023 which is valid upto 28.02.2024 (BG No.0329IIGL0000821, dated 28.02.2023).

for Lakshmi Ganesh Parboiled Rice Industry

R. Praveen
Managing Director

AES-1
P/2, send a copy
to DO.
2/3

8

Annexure - IV

GST NO. : 36ABKFA5439L1Z1

Cell : 98481 35062

A P R RICE INDUSTRY

9848297599

9553597599

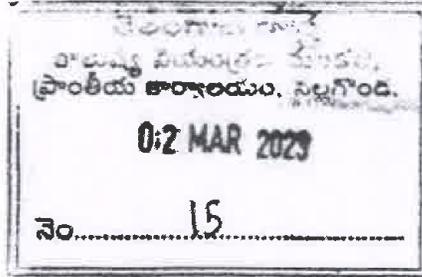
Sy. No : 243, H.No. : 5-191, Komarabanda (V), KODAD - 508 206, Suryapet Dist. T.S.

Ref :

Date : 02/03/2023

To,

The Environmental Engineer,
T.S. Pollution Control Board,
Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever State Government requires Parboiled rice then only we operate Parboiled milling. Whenever, we operate parboiled activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. Due to custom milling amount pending from the State Government we are facing financial problem, so that we are not laid metal roads/CC roads.
3. We will lay metal roads / CC roads within 3 months period.
4. We have submitted Bank Guarantee of Rs.1,00,000/- on 25.03.2022, which is valid upto 22.02.2023. We will submit extended Bank Guarantee within 2 days.

AES-1
P/3, send a copy
to BO


2/3

For A.P.R Rice Industr

P.S. Awley
Partner



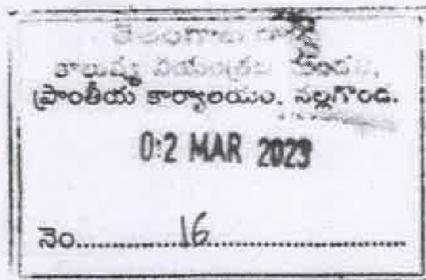
SRI BHUVANESWARI PARBOILED MODERN RICE MILL

Mg. Partner : **Challa Saidaiah**
Komarabanda, KODAD - 508 206. Nalgonda Dist.

Ref. No.

Date 02/03/2023

To,
The Environmental Engineer,
T.S. Pollution Control Board,
Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever State Government requires Parboiled rice then only we operate Parboiled milling. Whenever, we operate parboiled activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. Due to custom milling amount pending from the State Government we are facing financial problem, so that we are not laid metal roads/CC roads.
3. We will lay metal roads / CC roads within 3 months period.
4. We have submitted Bank Guarantee of Rs.1,00,000/- on 22.03.2022, which is valid upto 22.02.2023. We will submit extended Bank Guarantee within 2 days.

AES-1
P/31 Saidaiah 087
to BO.
2/3

For Sri Bhuvaneshwari Parboiled
Modern Rice Mill
Amaji
Managing Partner

A.P.G.S.T. No. NLG/08/1/2501/96-97-12-8-96
 CST No. NLG/08/1/1429/96-97-1-8-96
 FGL No. 1248/97

Cell : 9848822830



Raja Rajeswari Parboiled Rice Industry

రాజరాజేశ్వరి పార్బాయిల్డ్ రైస్ ఇండస్ట్రీ

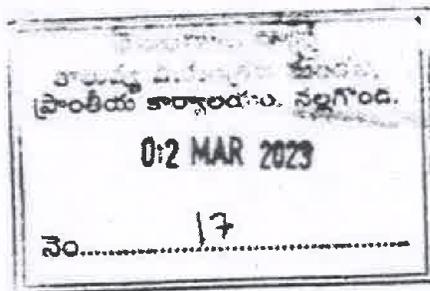
Managing Partners : Kesa Venkateswarlu, O. Srinivasa Rao
 Komarabanda, KODAD - 508 206, Suryapet Dist., Telangana.



DT : 02/03/2023

To,

The Environmental Engineer,
 T.S. Pollution Control Board,
 Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever State Government requires Parboiled rice then only we operate Parboiled milling. Whenever, we operate parboiled activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. Due to custom milling amount pending from the State Government we are facing financial problem, so that we are not laid metal roads/CC roads.
3. We will lay metal roads / CC roads within 3 months period.
4. We will install separate energy meter to APCE within 3 months period.
5. We have submitted Bank Guarantee of Rs.1,00,000/- on 25.03.2022, which is valid upto 20.03.2023. We will submit extended Bank Guarantee within 10 days.

K. V. V. A.
 Managing Partner

AB-1
 plz sw copy
 to BO
 2/3

11

Annexure - VII

APGST No. NLG/08/1/2531/96-97
CST No. NLG/08/01/1435/96-96
FGL No. 2/97

Mill : 56124

SRI PADMALAYA PARBOILED RICE INDUSTRY

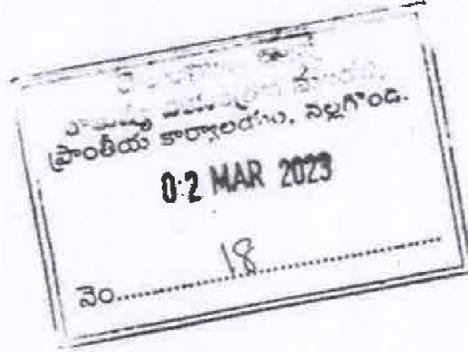
Komarabanda, KODAD - 508 206, Nalgonda Dist., A.P.

M.P. : Voruganti Venkata Brahmam, Goparapu Mahesh

Date : 09/03/2023

To,

The Environmental Engineer,
T.S. Pollution Control Board,
Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever State Government requires Parboiled rice then only we operate Parboiled milling. Whenever, we operate parboiled activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. Due to custom milling amount pending from the State Government we are facing financial problem, so that we are not laid metal roads/CC roads.
3. We will lay metal roads / CC roads within 3 months period.
4. We will install separate energy meter to APCE within 3 months period.
5. We have submitted Bank Guarantee of Rs.1,00,000/- on 01.03.2023 which is valid upto 28.02.2024 (BG No.0329IIGL0001021, dated 01.03.2023).

AES-1
PT31 Sub 1 - 00 49
to BO
2/3

for Sri Padmalaya PBRJ
Mg. Partner

12

Annexure - VIII

APGST No. HYR/08/2/2307/9293
CST No. HYR/08/2/1390/92-93
FGL No. : 1039/92

Bhanu : 98484 62236
Mill : 98467 47142



SRI RAGHAVENDRA SWAMY PARBOILED RICE INDUSTRY

శ్రీ రాఘవేంద్ర స్వామి పార్బాయిల్డ్ రైస్ ఇండస్ట్రీ

కొమరబండ, కోదాడ - 508 206, సూర్యాపేట జిల్లా, తెలంగాణ

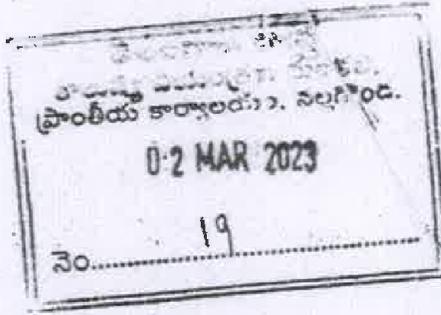
మేనేజింగ్ పార్టనర్ : ఇమ్మడి భానుప్రసాద్ M.Com, కందిబండ ప్రభాకర్ రావు

Ref:

Date : 02/03/2023

To,

The Environmental Engineer,
T.S. Pollution Control Board,
Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever, we operate steamed rice activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. Due to custom milling amount pending from the State Government we are facing financial problem, so that we are not laid metal roads/CC roads.
3. We will lay metal roads / CC roads within 3 months period.
4. We have submitted Bank Guarantee of Rs.1,00,000/- on 25.03.2022, which is valid upto 22.02.2023. We will submit extended Bank Guarantee within 2 days.
5. We will doing sprinkling of water on approach road through tanker regularly.

AES-1
P/SI
2023

For Sri Raghavendra Swamy
Parboiled Rice Industry
I. Ishanu Prasad.

13

Annexure - IX

GSTIN: 36ABHFS1773Q1ZF

Cell : 9848822768, Ph : 08683-257254 (M), 255125 (R)
e-mail : svlpbrm.kodad@gmail.com

SRI VENKATA LAKSHMI PARBOILED RICE MILL

Komarabanda, KODAD - 508 206, Suryapet Dist., T.S.

Managing Partners : G. Satyanarayana, K. Brahmaiah.



శ్రీ వెంకట లక్ష్మి పార్బాయిల్డ్ రైస్ మిల్



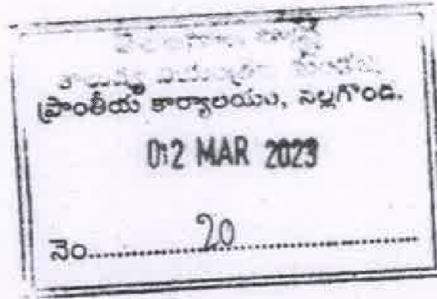
కొమరబండ, కోదాడ - 508 206, సూర్యాపేట జిల్లా.

Ref:

Date 02/03/2023

To,

The Environmental Engineer,
T.S. Pollution Control Board,
Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever State Government requires Parboiled rice then only we operate Parboiled milling. Whenever, we operate parboiled activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. Due to custom milling amount pending from the State Government we are facing financial problem, so that we are not laid metal roads/CC roads.
3. We will lay metal roads / CC roads within 3 months period.
4. We have submitted Bank Guarantee of Rs.1,00,000/- on 19.04.2022, which is valid upto 12.04.2023. We will submit extended Bank Guarantee within 15 days.

AES-1
P/S: Sand 9
Co 82 20
Bo
2/3

For SRI VENKATA LAKSHMI
PARBOILED RICE MILL

K. Brahmaiah
Managing Partner

Mill : 255257, 256257
STD : 08683 Res : 253802
Cell : 9848098225



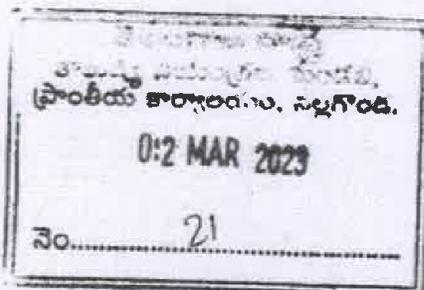
Sri Venkata Ramana Par Boiled Modern Rice Mill

Managing Partners : Yada China Venugopal Rao, Challa Saidaiah
Komarabanda, KODAD - 508 206, Nalgonda Dist. (A.P.)

Ref :

Date : 09/03/2023

To,
The Environmental Engineer,
T.S. Pollution Control Board,
Regional Office, Nalgonda.



Sir,

1. Presently we are operating raw rice milling only. Whenever State Government requires Parboiled rice then only we operate Parboiled milling. Whenever, we operate parboiled activity, we will inform to TSPCB, Regional Office, Nalgonda.
2. Due to custom milling amount pending from the State Government we are facing financial problem, so that we are not laid metal roads/CC roads.
3. We will lay metal roads / CC roads within 3 months period.
4. We have submitted Bank Guarantee of Rs.1,00,000/- on 02.03.2023 which is valid upto 22.02.2024 (BG No.0329IIGL0001121, dated 01.03.2023).

AES-1
P/S to BO
2/3

For. Sri Venkata Ramana Parboiled
Modern Rice Mill
Yada China Venugopal Rao
Managing Partner

15

Annexure - XI

Item No.1:

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

Original Application No. 90 of 2021 (SZ)

IN THE MATTER OF:

Naveen Kumar Jalagam,
Telangana

... Applicant(s)

State of Telangana and Ors.

... Respondent(s)

Date of hearing: 10.04.2023.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s):

Mr. G. Stanly Hebzon Singh.

For Respondent(s):

Mrs. Renukadevi represented

Mrs. H. Yasmeen Ali for R3.

Mr. T. Sai Krishnan for R2.

Mr. Muralidhar Reddy for R4 to R9, R11 to R14.

16

ORDER

1. The second report of the Telangana State Pollution Control Board states that all these industries are not operating the boiler and carrying out only the raw rice milling activity and that is the reason for the Pollution Control Board not conducting the stack emission test.
2. The learned counsel appearing for the private respondent industries is also not able to say whether they are not operating fully or they suspended the parboiling activity only for some time.
3. So, we direct both the counsels appearing for the Telangana State Pollution Control Board as well as the private respondents to get appropriate instructions. If the private respondent industries are not doing the parboiling operation, it is open to the Pollution Control Board to amend the consent granted accordingly.
4. For getting appropriate instructions and filing their response, post the matter on 28.04.2023.

Smt. Justice Pushpa Sathyanarayana, JM

Dr. Satyagopal Korlapati, EM

**O. A. No.90/2021 (SZ),
10th April 2023. Mn.**